(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 1

List of cases e-filed during the month of September, 2021

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	ı	1	1	1	1	1
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-		-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

N.B: Electronic process not started yet.

Form 2

List of cases in which e-Payment of Court fees was made during the month of September, 2021

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	=	=	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

N.B: Electronic process not started yet.

Form 3

List of cases in which Electronics Service of Process has taken during the month of September, 2021

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	=	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

N.B: Electronic process not started yet.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 4

List of total number of cases allocated taken during the month of September, 2021

SI.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Civil Judge	Chirang, Assam	Civil Judge	3	Misc Arbitration& Money Suit	19
2						
3		Nagaland	Nil	-	-	-
4		Mizoram	Nil	-	-	-
5		Arunachal Pradesh	Nil	-	-	-

As per new format.

Form 5

List of cases in which Case Management Hearing was held during the month of September, 2021

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	=	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

As per new format.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 6

Contested Commercial Cases disposed during the month of September, 2021

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1		Assam	Nil	-	-	-	-	-	-	-	-	-	-
2		Nagaland	Nil	-	=	-	-	-	-	-	-	-	-
3		Mizoram	Nil	-	=	-	-	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	=	ı	-	=	-	-	-

As per new format.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 7

Summary of Commercial Cases during the month of September, 2021

Sl.No	Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum- Asst. Sessions Judge	Bongaigaon, Assam	03			03
2	Civil Judge-cum- Asst. Sesions Judge	Chirang, Assam	19			19
3	Civil Judge-cum- Asst. Sessions Judge	Dibrugarh, Assam	04			04
4	Civil Judge-cum- Asst. Sessions Judge	Kamrup(M), Assam	170			170
5	Civil Judge-cum- Asst. Sessions Judge	Tinsukia, Assam	01			01
6	Civil Judge-cum- Asst. Sessions Judge	Golaghat, Assam	01			01
7	Civil Judge-cum- Asst. Sessions Judge	Jorhat, Assam	01			01
8	Civil Judge	Morigaon, Assam	34		02	32
9	CJM-cum-Civil Judge-cum- Asst. Sessions Judge	Hojai, Assam	04			04
10	Civil Judge-cum- Asst. Sessions Judge	Lakhimpur, Assam	01			01
	Total		238	-	02	236

Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Nagaland	Nil			
2	Mizoram	Nil			
3	Arunachal Pradesh, District and Sessions Court, Yupia, Papum pare District,	01	-	01	Nil

As per new format.